NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/105//2016

NAME OF THE PETITIONER(S)

: SAVITHRI VASANTH KUMAR

NAME OF THE RESPONDENT(S)

: ANJU FARMS PVT LTD + 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Ventradosh

Council for Petilioner PLS Porty in Person R4 L.DL Shh

16. Bhoron : Showher

ORDER

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Counsel for the petitioner, Counsel for R4 present. R4 in person Present. He also represents R3. He has agreed to the name of Shri N.V. Nagasubramaniam for appointment as mediator. However, the counsel for R2 prays for time to seek instructions from his client. At request, time is enlarged. Put up on 23.08.2017 at 10.30 A.M.

() - Lakedran -(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)